

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Dated: 30.11.2018

To,

Chief General Manager, SJVNLtd.
Shakti Sadan, SJVN Corporate Office Complex,
Shanan-171006

Sir,

Subject: Petition No. 315/GT/2018: Approval of generation tariff of Rampur Hydro Power Station (412 MW) for the period from actual COD of first Unit 13.05.2014 to 31.03.2019.

I am directed to request you to furnish the following information in above mentioned subject, on affidavit, with advance copy to the respondents, latest by **14.12.2018**:

- a) Balance sheets as on each COD alongwith all notes, duly certified by the Auditor.
- b) Balance sheets as on 31st March of every year since 1st infusion of fund.
- c) Calculation of the FERV as on each COD duly certified by the Auditor along with the basis on which the calculated FERV has been allocated to the respective units for capitalisation.
- d) Documentary proof with respect to the exchange rates applied in the calculation of FERV.
- e) Detailed calculation of IDC including the date of drawls and repayments, amount, rate of interest alongwith details pertaining to reset of the rate with documentary proof.
- f) Detailed break-up of the Financial Charges amounting to ₹ 93.86 crore claimed vide form 5b.

Sd/-
B.Sreekumar
Dy. Chief (Law)